Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 35 of 2011 &
I.A. No.82 of 2011

Dated : 15th September, 2011

Present: **Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**
Hon'ble Mr. V.J. Talwar, Technical Member

Konark Power Project Limited **… Appellant(s)**

Versus

Bangalore Electricity Supply Company Ltd. & Anr. **….Respondent(s)**

Counsel for the Appellant(s): **Mr. Mariputtam, Sr. Adv. with**
Mr. T.N. Rao & Mr. Amit Arora
Counsel for the Respondent(s): **Mr. S.S. Naganand, Sr. Adv. with**
Mr. Venkat Subramaniam

ORDER

We have heard the learned Senior Counsel for the parties. They are directed to file their respective Written Submissions on or before 05.10.2011 after serving copy on the other side.

Post the matter for reporting compliance and for further submissions on ***11.10.2011.***

(V.J. Talwar)
Technical Member

(Justice M. KarpagaVinayagam)
Chairperson

TS/KS